

# HIGH COURT OF MANIPUR

## C I R C U L A R

Dated 12<sup>th</sup> September, 2025

**Subject: Prohibition on Audio or Video Recording of court proceedings without prior permission-reg.**

No. HCM/H-1/76-Estt/Vol-V/Pt-1/19319 : Pursuant to the directions passed by the Hon'ble High Court of Manipur in Review Petition No. 28 of 2025, it is hereby directed as under:-

- 1) Audio or video recording of court proceedings (physical/VC) is strictly prohibited without the prior permission of the Court.
- 2) The above instruction shall be explicitly displayed in the daily cause lists of the High Court and all District Courts, to ensure awareness among litigants, members of the public and the Bar.
- 3) Appropriate display boards/signage bearing the following text shall be installed inside and outside all court halls/rooms of the High Court and the District Judiciary:

***"Audio or Video recording of court proceedings (physical/VC) is strictly prohibited without prior permission of the Court."***

- 4) The signage should be in English and the vernacular language of the State for wider public understanding.
- 5) This direction shall apply to All Benches of the High Court of Manipur and all courts under the District Judiciary within the territorial jurisdiction of the High Court of Manipur.
- 6) All concerned authorities are to ensure strict compliance with the above directions.

This issues with the approval of the of the Hon'ble Chief Justice and shall come into force with immediate effect.



**(Registrar General)**  
High Court of Manipur

Copy to:

1. Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. All District & Sessions Judges of Manipur/Head of Establishments.
5. All Registrars, High Court of Manipur.
6. President, High Court Bar Association of Manipur- *for kind information.*
7. President, All Manipur Bar Association- *for kind information and circulation of the same to District Bar Associations.*
8. System Analyst, High Court-*for posting in the High Court website.*
9. Superintendent (Est.-I/Est.-II), High Court of Manipur.
10. File.